

FORM A
PUBLIC ANNOUNCEMENT
[Under regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations,
2016]

FOR THE ATTENTION OF THE CREDITORS OF GLOBAL INFONET DISTRIBUTION PVT LTD

RELEVANT PARTICULARS		
1	Name of corporate debtor	Global Infonet Distribution Pvt Ltd
2	Date of incorporation of corporate debtor	27th December 2007
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4	Corporate Identity Number/ Limited Liability Identification Number of corporate debtor	U51101DL2007PTC171871
5	Address of the registered office and principal office (if any) of corporate debtor	C-143, Okhla Industrial Area, Phase I, Okhla, Delhi - 110020
6	Insolvency commencement date in respect of corporate debtor	3rd March, 2020 (Certified Copy of order received on 9th March, 2020)
7	Estimated date of closure of Insolvency Resolution Process	30th August, 2020
8	Name and Registration No. of the Insolvency Professional acting as Interim Resolution Professional	Yogender Pal Singhal IP Reg. No. – IBB/PA-001/IP-P00492/2017-18/10880
9	Address and e-mail of the Interim Resolution Professional as registered with the Board	B-292, Upper Ground Floor, Prashant Vihar, Sector - 14, Rohini, New Delhi - 110085 E- mail : info@ypsinghalassociates.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	B-292, Upper Ground Floor, Prashant Vihar, Sector - 14, Rohini, New Delhi - 110085 E- mail : irp.globalinfonet@gmail.com
11	Last date for submission of claims	23rd March, 2020
12	Classes of Creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at :	https://www.ibbi.gov.in/home/downloads Not Applicable

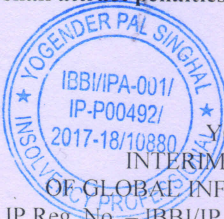
Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of a Corporate Insolvency Resolution process of the **Global Infonet Distribution Pvt Ltd** on 3rd March, 2020 (Certified copy of order received on 9th March, 2020).

The creditors of **Global Infonet Distribution Pvt. Ltd.,** are hereby called upon to submit their claims with proof on or before 23rd March, 2020 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.03.2020
Place : New Delhi


YOGENDER PAL SINGHAL
INTERIM RESOLUTION PROFESSIONAL
OF GLOBAL INFONET DISTRIBUTION PVT LTD
IP Reg. No. – IBB/PA-001/IP-P00492/2017-18/10880